

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION II - BUSINESS INTERRUPTION (FIRE)

PROFESSIONAL ACCOUNTANT FEES

Attached to and forming part of the Policy No

In consideration of the payment by the Insured to the Company of additional premium it is agreed, subject to the conditions of the Policy, Company will pay to the Insured the reasonable charges payable by Insured to their professional accountants for producing such particulars or details or any other proofs, information or evidence as may be required by Company and reporting that such particulars or details are in accordance with the Insured's books of account or other business books or documents provided that the sum of the amount payable under this clause shall not exceed the limit stated in the Schedule and the amount otherwise payable under the Policy of Insurance shall in no case exceed the liability of the Company as stated.

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